

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1949
TO BE ANSWERED ON 5-5-2016

Revolving Fund Provision under SBM

†1949. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the funds allocated and utilised by the Government under the Revolving Fund Provision under Swachh Bharat Mission (SBM) in the country during each of the last three years and the current year, State and Union Territorywise;
- (b) whether there is any comparative analysis of the implementation of the projects under the Swachh Bharat Mission aimed at achieving total sanitation by the year 2019;
- (c) if so, the details thereof;
- (d) whether the Government has covered all villages/habitations under this scheme; and
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor and the steps taken by the Government to cover all villages and habitations in the country under SBM?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

(SHRI RAM KRIPAL YADAV)

(a) Under Nirmal Bharat Abhiyan/Swachh Bharat Mission (Gramin), funds to the States are not allocated for specific components. However, under Swachh Bharat Mission (Gramin), upto 5% of the district project outlay subject to a maximum of Rs. 1.5 crore can be used as revolving fund. Revolving Fund is not spent as such but is meant for extending loans to Societies, Self Help Group or other groups for providing cheap finance to their member for the construction of toilets or for setting up of Rural Sanitary Marts/Production Centres. Loans from this fund are to be recovered in 12-18 instalments.

(b) and (c) Swachh Bharat Mission (Gramin) has been launched from 2.10.2014 with a goal to achieve Swachh Bharat by 2nd October, 2019. Since Nirmal Bharat Abhiyan (NBA)/Swachh Bharat Mission (Gramin) is demand driven scheme, hence no state-wise targets are set. The State/UT-wise number of Individual household latrines (IHHLs) constructed during last 3 years and current year is as under NBA/SBM(G) is at Annexure-1.

(d) to (f) All the rural areas of the country are targeted to become open defecation free by the year 2019 under SBM (G).

Statement referred in part (b) and (c) of the reply to Lok Sabha Un-starred Question No.1949 due for reply on 5-5-2016

State/UT-wise Individual household latrines(IHHLs) constructed under NBA/SBM(G) during last three years and current year					
S.N.	State/UT	Individual household latrines constructed			
		2013-14	2014-15	2015-16	2016-17(Upto 2.05.2016)
1	ANDHRA PRADESH	138721	216473	354996	1210
2	ARUNACHAL PRADESH	14433	12836	19439	0
3	ASSAM	160602	150688	465545	1493
4	BIHAR	161646	164710	427038	995
5	CHHATTISGARH	67457	39858	357107	787
6	D & N HAVELI	0			
7	GOA	0	0	28637	0
8	GUJARAT	155268	333817	922728	282
9	HARYANA	116426	109740	132661	329
10	HIMACHAL PRADESH	9170	61159	66632	187
11	JAMMU & KASHMIR	70884	11179	64665	14
12	JHARKHAND	76818	99266	315130	912
13	KARNATAKA	505697	780608	533011	378
14	KERALA	39601	34141	11752	162
15	MADHYA PRADESH	515583	526534	1022566	5552
16	MAHARASHTRA	559042	495412	889170	1304
17	MANIPUR	35442	28260	47636	53
18	MEGHALAYA	29012	42002	44129	0
19	MIZORAM	4524	534	6026	0
20	NAGALAND	20102	0	22617	34
21	ODISHA	33759	132463	1329832	4395
22	PUDUCHERRY	0	0	0	0
23	PUNJAB	3912	9908	71543	16
24	RAJASTHAN	266197	653274	2164590	4387
25	SIKKIM	3443	3562	3707	0
26	TAMIL NADU	313402	375116	948287	185
27	TELANGANA	180682	132055	240168	105
28	TRIPURA	6077	25475	61173	107
29	UTTAR PRADESH	789092	511818	694487	2927
30	UTTARAKHAND	91084	57500	64030	2
31	WEST BENGAL	608218	845468	1432065	667
	Total	4976294	5853856	12741367	26483